

Shri Mohiuddin: At the present moment, the Club has three trainer aircraft in flying condition. One more will be certified as airworthy very soon. And, there are two others which are under examination and repairs.

Shri D. C. Sharma: May I know how long the Delhi Flying Club will take to have their full quota of airworthy trainer aircraft because there are aircraft which are not up to the mark?

Shri Mohiuddin: As a matter of fact, when the accident happened, the Club had only four aircraft actually in operation. And, at the present moment they have got 3 and will have 4 aircraft very soon and they are likely to have still more.

Sardar Iqbal Singh: May I know the total amount of assistance which has been asked by the Delhi Flying Club for its rehabilitation?

Shri Mohiuddin: The flying club had asked for replacement of equipment and furniture, etc. a sum of about Rs. 78,000 and the Government had sanctioned, as an *ad hoc* arrangement, Rs. 60,000 for the time being.

Fire at Alambagh Railway Stores

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 Shri U. L. Patil:
 Shri Vajpayee:
 Shri Kam Krishan:
 Shri Ajit Singh Sarhadi:
 Shri Mohan Swarup:
 Shri Bose:
 Shrimati Masda Ahmed:
 Shri Anirudh Sinha:
 Pandit D. N. Tiwary:
 Shri Shree Narayan Das:
 Shri Hem Barua:
 Sardar Iqbal Singh:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a huge fire broke out in the Northern Railway General Stores at Alambagh, Lucknow on 18th May, 1958 causing heavy loss of railway property:

(b) if so, the details of the property destroyed and the estimated loss sustained by the Railways;

(c) whether an enquiry has been made to determine the cause of the fire;

(d) if so, the findings thereof;

(e) whether any persons have been found responsible for the accident; and

(f) if so, the action taken against them?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes, a fire did break out.

(b) The loss sustained was as under:—

(i) Loss to permanent way, buildings and Tools and plants: Rs. 67,000.

(ii) Loss to Rolling stock: Rs. 66,297.

(iii) Loss to other Railway property: Rs. 1,88,740.

Total loss: Rs. 3,22,037/-

This loss is likely to be reduced to some extent on sorting out 2000 Cwts. of damaged cotton waste which is in progress.

(c) Yes.

(d) A statement is laid on the Table of the House. [See Appendix I, Annexure No. 45.]

(e) Yes.

(f) This is under consideration.

Shri Bose: Now that the cause of the fire has been found out, have any steps been taken to eliminate the cause and to find out some new method of sealing?

Shri Shah Nawaz Khan: The fire was caused because of the carelessness of the Khallasi who upset the sealing lamp which contained kerosene oil and spilt it over the stores. No drastic change in the method of sealing is necessary. It is purely an accident and we are taking steps to avoid recurrence of such accidents in future.

Shri Tangaman: In the statement I find that the fire broke out at 18.05 hours in a heap of scrap wood lying between lines Nos. 6 and 7 in the Stores. When this fire broke out, may I know what steps were taken to prevent the spread of this fire because I find that the loss amounted to about three lakhs of rupees because the fire was allowed to spread. What preventive steps were taken immediately?

Shri Shah Nawaz Khan: Generally, in all the workshops there are fire-fighting units. Then, there was the civil fire brigade and the military fire brigade. All these were summoned. But since the wood lying there was rather dry and it was the month of May, it was very inflammable. But all these aids were summoned and they controlled the fire as fast as they could.

सेठ बचल सिंह : रेलवे स्टोर्स में ज्यादातर इस्पात तथा लोहे का ही सामान होता है। क्या माननीय मंत्री महोदय यह बतलाने की कृपा करेंगे कि वहाँ ऐसी कौन सी चीज थी जिस की वजह से आग लग गई और इतना नुकसान हुआ ?

श्री ब्राह्मनबाब झा : रेलवे के कारखानों में लोहे और लकड़ी का भी काम होता है।

**Electric Power Station Experts'
Delegation to Yugoslavia**

*49. { **Sardar Iqbal Singh:**
Shri Ram Krishna:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether delegation of Electric Power Station Experts has visited Yugoslavia;

(b) the names of the members of this delegation; and

(c) the main purpose of their visit?

The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim):
(a) Yes, Sir.

- (b) 1. **Shri K. L. Vij,**
Director, Central Water and Power Commission, (Power Wing), New Delhi.
2. **Shri M. W. Goklany,**
Superintending Engineer,
Damodar Valley Corporation,
Calcutta.
3. **Shri K. S. Subrahmanyam,**
Executive Engineer,
Superintendent, Hydro-electric Department, Mysore.

(c) The main purpose of the visit of the delegation was to assess the intrinsic value of generating plant and electrical equipment manufactured by the various firms in Yugoslavia, Hungary, Rumania and Austria.

Sardar Iqbal Singh: May I know whether this Delegation has submitted any report?

Hafiz Mohammad Ibrahim: Yes, they have.

C.D. Projects and N.E.S.

*51. **Shri H. N. Mankerjee:** Will the Minister of Community Development be pleased to state:

(a) how far agricultural production has been made the primary objective of the Community Development Projects and of the National Extension Service; and

(b) to what extent, and with what results Panchayats have been associated so far with the work of agricultural production?

The Minister of Community Development (Shri S. K. Dey): (a) Agricultural production has been given the topmost priority under the Community Development Programme.

(b) Some Panchayats have helped in the execution of minor irrigation works or in the distribution of seeds and fertilizers. Panchayats are also being associated to an increasing extent in the preparation of village plans of agricultural production. The association of Panchayats has been useful to the programme.